

DIVISION BENCH  
COURT - II

**O-227**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/226(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>MADANKUMAR KISHORILAL AGARWAL VS PARAMOUNT HOSPITALS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1)</b>

**Appearance (via video conferencing/physically)**

Ms. Navneet Sewak, Adv. ] For Petitioners

**ORDER**

1. Ld. Counsel for Petitioners present.
2. Post this matter for consideration on **02.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**